

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 621
ANSWERED ON 06/02/2024**

PMGSY IN CHHATTISGARH

621. SHRI SUNIL KUMAR SONI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of roads sanctioned for construction in Chhattisgarh under the Pradhan Mantri Gram Sadak Yojana (PMGSY) which was launched in the year 2003;**
- (b) the number of roads sanctioned and completed in Raipur Parliamentary Constituency since the year 2003;**
- (c) whether any budget is released by the Union Government for upgradation of the said roads; and**
- (d) if so, the amount of budget released for Raipur Parliamentary Constituency?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) & (b): Details of road works sanctioned and completed in the State of Chhattisgarh and Raipur Parliamentary Constituency (comprising Baloda Bazar and Raipur Districts) since the inception of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the year 2000 is as under:-

Chhattisgarh :

Sanctioned			Completed			Balance		
No. of Road works	Road Length (in Km)	No. of Bridges	No. of Road works	Road Length (in Km)	No. of Bridges	No. of Road works	Road Length (in Km)	No. of Bridges
9,257	46,792	546	8513	42,340	385	744	3,218	161

Raipur Parliamentary Constituency :

Name of Districts	Sanctioned			Completed			** Balance		
	No. of Road works	Road Length (in Km)	No. of Bridges	No. of Road works	Road Length (in Km)	No. of Bridges	No. of Road works	Road Length (in Km)	No. of Bridges
Baloda Bazar	277	1,394	8	277	1,359	3	0	0	0
Raipur	98	483	1	98	461	1	0	0	0

**** Balance road length is less than the difference of sanctioned and completed length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.**

(c) & (d) The funds under PMGSY are released to the State as a whole and not district-wise. The release of funds to the State for implementation of PMGSY is done by the Ministry based on the proposal received from the State and depends, inter-alia, on works in hand, execution capacity of the State, unspent funds available with it, and fulfillment of certain other conditions as laid down in the programme guidelines of PMGSY as well as the instructions of Ministry of Finance.

Since the inception of PMGSY till 31.01.2024, a sum of Rs. 12,219.74 crore has been released as Central Share to the State of Chhattisgarh for implementation of PMGSY in the State. A sum of Rs. 445.27 crore and Rs.150.26 crore, respectively, has been spent on PMGSY works in the districts of Baloda Bazar and Raipur.
